

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Mahabali Innovative Technologies Private Limited Date of Commencement of Liquidation: 21-03-2023; List of Stakeholders as on Date: 03-09-2026; Name of IP: Rakesh Kumar Jindal;
Process Number: 1; Last 5 digit of registration number: 13963

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	651022						NA
2	Liquidation costs incurred till date	1	3191563	1	2736563				NA
3	Secured financial creditors	2	1086420250	2	1086420250				Annexure 3
4	Unsecured financial creditors	11	97164396	11	97164396				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2633883	1	2633883				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	1190061114	15	1188955092				